

**NOTICE**

**Date of Publication :08-Mar-2021 Last Date: 20-Mar-2021**

Applicants are requested to make payment of deficit charges or remove office objections, as the case may be, on or before last date 20-Mar-2021, to make the Certified Copies ready and if the initial deposited amount in the rejected applications on the ground of non removal of objections or for want of payment of deficit charges, is not taken back on or before 20-Apr-2021, the said amount will be credited to Government and their copying applications will be filed without any action, in view of directions in the Office Order No.277 of 2019 dated 06/12/2019.

| Sr. No. | Application No. (U/O-YEAR NUMBER) | Name of Applicant                                       | Proceeding No. (C.R.No/Dept.) | Objection/Deficit Charges, if any(Rs.) |
|---------|-----------------------------------|---|-------------------------------|--|
| 1       | U-201905920                       | Adv. Ujwala Deshmukh -MDP & Partners for Defendant      | 5026-2007 (14)                | Obj.                                   |
| 2       | U-201908288                       | Adv. Swapnil Mhatre for Plaintiff                       | 5026-2007 (34)                | 1000                                   |
| 3       | U-202000096                       | Yogesh Naido Adv. for Plaintiff                         | 9875-1990 (13)                | 50                                     |
| 4       | U-202000774                       | Dilip A. Thorat Adv. for Plaintiff                      | 2511-2010 (31)                | 100                                    |
| 5       | U-202001855                       | Fatima Lakdawala Adv. for Def.                          | 7284-2004 (13)                | 175                                    |
| 6       | U-202001883                       | Pawan K. Pandey & Association Adv. for Plaintiff        | 492-2009 (Record Dept.)       | 80                                     |
| 7       | U-202001913                       | Imaran Babar Khan (Third Party Application)             | 361-1969 (Record Dept.)       | Obj.                                   |
| 8       | U-202001962                       | M/s. Harakhchand & Co. Adv. for Def. NO. 1 (a) to 1 (e) | 5604-2007 (13)                | 20                                     |
| 9       | U-202002125                       | Mulla & Mulla & Craigie Blunt & Caroe                   | 8953-1992 (13)                | 30                                     |
| 10      | U-202002550                       | Vallabh Parmar Adv. for Applicant                       | 5190-1978 (Record Dept.)      | 300                                    |
| 11      | U-202002675                       | Swatesh Tripathi  | 3585-2010 (33)                | 1000                                   |
| 12      | U-202002750                       | Adv. M/s. Purnanand & Co.                               | 8161-1994 (13)                | 90                                     |
| 13      | U-202002751                       | M/s. Purnanand & Co. Adv. for Respondent No. 1          | 8161-1994 (13)                | 90                                     |
| 14      | U-202002752                       | M/s. Purnanand & Co. Adv. for Def. No. 11               | 8161-1994 (13)                | 240                                    |
| 15      | U-202002883                       | Ramesh S. Palav Adv. for Plaintiff                      | 2676-2010 (14)                | 100                                    |

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| 16      | U-202100607                       | S. K. Singhi & Co LLP                | 2653-2012 (13)                | 160                                    |
| 17      | U-202101137                       | Sunil Kadam                          | 8275-2002 (13)                | 1000                                   |
| 18      | O-201902139                       | Arvind Antu Taral Adv for Plaintiffs | 3516-2012 (13)                | 320                                    |
| 19      | O-202001118                       | V. Kadam Adv. for Plaintiff          | 1323-2020-SUMMARY SUIT (28)   | Obj.                                   |
| 20      | O-202001217                       | Yatin R. Shah Adv. for Def. No. 9    | 7995-1996 (13)                | 40                                     |
| 21      | O-202001227                       | Diwakar Dwivedi Adv. for Plaintiff   | 9522-1999 (Record Dept.)      | 52                                     |
| 22      | O-202100216                       | Nilesh Raghunath Sonone              | 7543-1997-SUMMARY SUIT (13)   | 1500                                   |
| 23      | O-202100247                       | Adv V. N. Tendulkar                  | 2974-2012 (14)                | Obj.                                   |